

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : SSA & Company
Vs
Nag Yang Shoes Pvt Ltd

MAIN PETITION NUMBER : TCP/431/2017

(IA/MA) APPLICATION NUMBERS

IA/3(CHE)/2023; IA/1110CHE)/2022; IA/1121(CHE)/2022

ORDER

IA/3(CHE)/2023; IA/1110CHE)/2022; IA/1121(CHE)/2022

Present: Ld. Counsel Shri. Vivekanandh for the Applicant.

Ld. Counsel Ms. Chinna Abraham for the Respondents.

Written synopsis filed by the Counsels for the parties.

Arguments already advanced.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)